



Government of Jammu and Kashmir
Health & Medical Education Department

Notification,
Jammu, the 30th 2018.

SRO 52 :- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Government hereby make the following amendments in the Jammu and Kashmir Medical Education (Gazetted) Services Recruitment Rules, 1979 issued vide notification SRO No. 517 dated 19th September 1979; namely:-

1. after sub-rule (1) of rule 10, the following shall be added as sub-rule(2);
"(2) Notwithstanding anything to the contrary contained in any rule, order or notification for the time being in force, there shall be a separate seniority of the faculty members of Government Medical College Srinagar and Government Medical College Jammu w.e.f. 03-03-2006.
2. Sub-rule (2) of rule 10 shall be renumbered as sub-rule (3)."

By order of the Government of Jammu and Kashmir.

Sd/-

Principal Secretary to Government
Health and Medical Education Department

No. ME/Legal/Gaz/24/2010-K-III

Dated:- 30 -01-2018

Copy to the:

1. Commissioner /Secretary to Government General Administration Department.
2. Commissioner/Secretary to Govt. ARI & Training Department.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
4. Principal, Government Medical College, Jammu/Srinagar.
5. Secretary, J&K Public Service Commission.
6. OSD to Hon'ble Minister for Health & Medical Education.
7. Special Assistant to Hon'ble Minister for Health & Medical Education.
8. General Manager, Government Press Jammu for its publication in the extraordinary gazette with the request to furnish 20 copies of the notification to this Department for official use.
9. Pvt. Secretary to Principal Secretary to Government, Health & Medical Education Department.
10. I/C official website.
11. Director Archives, J&K, Jammu.
12. Stock file.

(Nissar Ahmad Wani)
Under Secretary to Government
Health and Medical Education Department